

HIGH COURT OF SIKKIM
Record of Proceedings

WP(C) No.30 of 2008

N.B. KHATIWADA

PETITIONER

VERSUS

STATE OF SIKKIM AND ANOTHER

RESPONDENT(S)

Date: 29.11.2018

CORAM:

**HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Petitioner : Mr. N. Rai, Sr. Advocate with Ms Gita Bista and Ms Tamanna Chhetri, Advocates.
Mr. N.B. Khatiwada, Petitioner in person.

For Respondent(s)
For R-1 & R-2 : Mr. Karma Thinlay, Sr. Govt. Advocate with Mr. Thinlay Dorjee Bhutia, Govt. Advocate, Mr. S.K. Chettri and Mrs Pollin Rai, Asst. Govt. Advocates.

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ORDER

Mr. N. Rai, learned Senior Counsel for the Petitioner, submits the he may be allowed to withdraw the petition.

Permission is granted.

Accordingly, writ petition stands disposed of as withdrawn.

Judge
29.11.2018

Chief Justice
29.11.2018

Index : Yes / No
Internet : Yes / ~~No~~
Jk/ds/bp